NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/724/(IB)/CB/2017

NAME OF THE PETITIONER(S)

: CONSOLIDATED SHIPPING LINE INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: M+R LOGISTICS (INDIA) PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A Srivastava Coursel for operational of Cuchton Or. R. Sunitherdunda bound for the Respondent

ORDER

Counsels for both the parties are present and submitted the arguments in part. Counsel for the Applicant prayed for time to make further submissions. At request, time is enlarged. Put up on 08.02.2018 at 10.30 A.M.

> (CH. MOHD SHÁRIEF TARIQ) MEMBER (JUDICIAL)

ghk